

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 3/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY:

SFIO

Vs

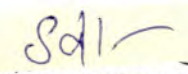
M/s. Greearth Resources and Projects Ltd. & Ors.

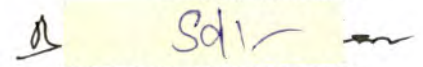
SECTION OF THE COMPANIES ACT: 388(B)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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**ORDER**

The jurisdictional Bench of this matter would be NCLT, Kolkatta. According to the view taken by the Appellate Tribunal in C.P. No. 01/2015 [63 Moons Technologies Ltd. vs. Union of India & Ors.], the matter is transferred to the Jurisdictional Tribunal, Kolkatta. The parties shall appear before the NCLT, Kolkatta on 28<sup>th</sup> July, 2017. The Office is directed to send all the papers to the NCLT, Kolkatta at the earliest possible.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

25.05.2017  
V.Sethi